

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF SHREE RAM URBAN INFRASTRUCTURE LIMITED

(FORMERLY KNOWN AS SHREE RAM MILLS LIMITED)

Registered Office: Shree Ram Mills Premises, Ganpatrao Kadam Marg, Lower Parel, Mumbai – 400 013.

Tel. No.: 022 – 6140 4900; **Fax No.:** 022 – 2492 8617.

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

This Post Offer Public Announcement is being issued by Aryaman Financial Services Limited ("AFSL") being the "Manager to the Offer", on behalf of Hanumesh Realtors Private Limited ("HRPL"); Mandakini Hospitality Private Limited ("MHPL") and Yashaswini Leisure Private Limited ("YLPL") (herein after referred to as "The Acquirers") pursuant to and in compliance with, among others, Regulations 11(2) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations").

This Post Offer Public Announcement is in continuation of and should be read in conjunction with the Announcements published on July 25, 2011, January 13, 2012, February 09, 2012 and Letter of Offer dated January 14, 2012 dispatched to the shareholders of Shree Ram Urban Infrastructure Limited.

The details subsequent to the above-mentioned Offer are as follows:

1	Name of the Target Company	Shree Ram Urban Infrastructure Limited Registered Office: Shree Ram Mills Premises, Ganpatrao Kadam Marg, Lower Parel, Mumbai – 400 013. Tel. No.: 022 – 6140 4900; Fax No.: 022 – 2492 8617			
2	Name of the Acquirers	Acquirers: Hanumesh Realtors Private Limited ("HRPL"); Mandakini Hospitality Private Limited ("MHPL") and Yashaswini Leisure Private Limited ("YLPL")			
3	Name of the Manager to the Offer	Aryaman Financial Services Ltd.			
4	Name of the Registrar to the Offer	Bigshare Services Private Limited			
5	Offer Details				
(a)	Date of Opening of the Offer	January 25, 2012 (Wednesday)			
(b)	Date of Closure of the Offer	February 13, 2012 (Monday)			
6	Details of Acquisition	Proposed in the Offer		Actual	
(a)	Offer Price (Including Interest)	Rs. 154.65		Rs. 154.65	
(b)	Shareholding of Acquirers along with other Promoter Group members, prior to Public Announcement	1,68,14,483 (59.68%)*		1,68,14,483 (59.68%)*	
(c)	Shares acquired through conversion of Equity Shares Warrants	1,15,84,678 (28.16%)**		1,15,84,678 (28.16%)**	
(d)	Shares acquired in the Open Offer	82,26,908 (20.00%)**		6,50,848 (1.58%)**	
(e)	Size of Open Offer (No of Shares * Offer price)	Rs. 1,27,22,91,322.20		Rs. 10,06,53,643.20	
(f)	Shares if any acquired after PA but 7 working days prior to Closure of Offer				
	1) Highest Price of the shares acquired	Not Applicable		144.95	
	2) Average Price of the shares acquired	Not Applicable		137.67	
	3) No of shares acquired	Not Applicable		19,916	
	4) % of shares acquired	Not Applicable		0.05%**	
(g)	Post Offer Shareholding of Acquirers along with other Promoter Group members	3,66,26,069 (89.04%)**		2,90,69,925 (70.67%)**	
(h)	Pre and Post offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1,13,60,457 (40.32%)*	45,08,471 (10.96%)**	1,13,60,457 (40.32%)*	1,20,64,615 (29.33%)**
* Percentages have been calculated on the Pre Conversion Equity Shares Capital of the Company i.e. 2,81,74,940 Equity Shares. ** Percentages have been calculated on the Post Conversion Equity Shares Capital of the Company i.e. 4,11,34,540 Equity Shares.					
7	Date of dispatch of consideration and delay if any.	February 18, 2012 (Saturday). No Delay. No interest is due and payable in this regard.			
8	Position of Escrow Account	Escrow Account will be released shortly.			
9	Status of Investor complaints	No investor complaints in relation to the Open Offer have been received by the Manager or the Registrar to the Open Offer till the date of this Post Offer Public Announcement.			

The shares acquired in the Open Offer are in the process of being transferred by the Target Company to the Acquirers. The Acquirers and their respective directors jointly and severally accept the responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

This announcement would be available on the SEBI Website: www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS.



ARYAMAN FINANCIAL SERVICES LIMITED

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Website: www.afsl.co.in Email: info@afsl.co.in
Contact Person: Mr. Deepak Biyani

Place: Mumbai

Date : February 20, 2012